## Statement-II

Funds released for Organic Farming under RKVY during last 5 years

						(₹	in crore)
Sl. No.	State Name	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1.	Andhra Pradesh	25.00	0.12	0.71	0.00	15.00	9.50
2.	Arunachal Pradesh	0.00	0.05	0.00	0.00	2.99	0.00
3.	Assam	0.00	0.00	4.50	9.00	11.57	11.88
4.	Bihar	7.44	0.00	32.64	101.05	0.00	0.00
5.	Chhattisgarh	3.60	2.30	12.00	0.00	1.96	0.00
6.	Goa	0.00	0.00	0.00	0.18	0.00	0.00
7.	Gujarat	2.65	1.97	2.80	108.16	11.63	0.00
8.	Haryana	0.82	1.55	0.00	1.51	3.38	2.00
9.	Himachal Pradesh	1.50	3.30	11.63	10.05	10.50	7.50
10.	Jammu and Kashmir	0.00	0.87	3.31	0.79	2.37	1.64
11.	Jharkhand	0.00	0.00	0.90	1.58	4.00	0.00
12.	Karnataka	34.40	0.00	0.50	33.00	21.00	14.40
13.	Kerala	0.37	0.02	0.00	1.23	1.44	0.00
14.	Madhya Pradesh	6.44	3.80	11.26	4.40	5.69	3.00
15.	Manipur	0.00	0.00	0.35	2.82	0.75	0.29
16.	Nagaland	0.00	0.00	1.04	1.50	1.50	0.60
17.	Odisha	1.03	4.42	11.15	0.00	0.00	0.00
18.	Punjab	0.00	0.00	13.50	0.00	0.00	0.00
19.	Rajasthan	0.00	22.35	6.75	3.67	0.00	0.00
20.	Sikkim	0.00	1.96	0.00	2.50	1.20	0.00
21.	Tamil Nadu	17.25	0.00	0.00	0.00	6.60	0.00
22.	Tripura	0.00	0.40	1.15	0.00	0.00	0.00
23.	Uttar Pradesh	10.00	3.98	15.37	16.56	28.18	89.56
24.	Uttarakhand	0.00	11.51	0.00	13.31	9.44	3.44
25.	West Bengal	0.32	0.56	0.35	0.00	6.11	0.00
	Total	110.82	59.16	129.91	311.31	145.31	143.81

## New scheme for crop insurance

639. SHRI BHUPINDER SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government has taken action on the proposal of Government of Odisha for introduction of a new scheme for crop insurance, keeping the premium at par with National Agricultural Insurance Scheme (NAIS);

- (b) if so, the details thereof and by when the new Scheme would be announced; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIA) : (a) to (c) Government of Odisha had asked the Government of India to charge only nominal rate of premium from farmers for crop insurance as against the premium on actuarial basis being charged under Modified National Agricultural Insurance Scheme (MNAIS) implemented *w.e.f* Rabi 2013-14. On the basis of the representation as well as the representations from some other State Governments, these States were allowed to implement National Agricultural Insurance Scheme (NAIS) during Rabi 2013-14 where the rates of premium were nominal and the liability for payment of claims over and above the premium collected rested with the Government. Again, the Government of India has allowed the State Governments/UT administrations to either implement MNAIS or NAIS at their option during the year 2014-15.

Further, improvement in existing Crop Insurance Schemes is a continuing process to ensure that farmers get adequate insurance coverage to compensate them reasonably well in case of adverse situation leading to loss in crops.

## Assistance to rainfall deficient areas

640. SHRI RAJKUMAR DHOOT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether final figures of rainfall in Maharashtra and rest of the country for monsoon 2014 have been compiled;

(b) if so, the details thereof; and

(c) the action Government has taken to provide relief in rainfall deficient areas of Maharashtra and rest of the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN) : (a) and (b) Seasonal rainfall during South West Monsoon (2014), for the country as a whole, was 88% of its long period average (LPA). Sub-Division wise details are given in Statement (*See* below).

(c) In the eventuality of drought, State Governments including Maharashtra are empowered to initiate necessary relief measures from State Disaster Response Fund (SDRF) which is readily available with them. Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) on receipt of drought relief memoranda from State Governments and in accordance with extant norms and procedures.